

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH

LIBRARY

OA/350/494/2020

Date of Order: 28.07.2020

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Pritam Banerjee,
S/o Late P.K. Banerjee,,
Aged about 44 years,
Working as Chief Commercial Clerk/Sealdah,
At present residing at 9/1, Kabi Chandi Charan
Metro Street, Kolkata – 700056.

..... Applicant.



-Versus-

1. Union of India
Though the General Manager,
Eastern Railway,
Fairlie Place,
Kolkata – 700001.
2. The Sr. Divisional Commercial Manager,
Eastern Railway,
Sealdah Division, Sealdah Division,
Sealdah – 700014.
3. Mr. J.K. Sengupta,
Retd. Dy. FA & CAO/F&B/ER-Cum-Inquiry Officer,
Of Flat No. A/5, Srijan Apartment'MIG-8,
Nilganj Road, Sodepur,
Kolkata – 700110.

..... Respondents.

For the Applicant(s): Mr. Arpa Chakraborty, Counsel

For the Respondent(s): Mr. K. Sarkar, Counsel

ORDER (ORAL)

Bidisha Banerjee, Member (J):

Heard Id. Counsel for both parties.

2. Id. Counsel for applicant alleges that he has not been supplied with the RUDs which is contrary to the communication dated 02.06.2020 (Annexure A/2 Coll).

3. However, at hearing, Id. Counsel for applicant agreed to withdraw the present OA as the OA is defective in its format, to prefer a representation within a period of 2 weeks to the Inquiry Officer to seek RUDs, if not already supplied to him and additional documents citing their relevance, which, if preferred, shall be considered and disposed of by the Inquiry Officer with the reasons, supplying the additional documents or stating why they are not relevant, and a speaking order on the representation shall be issued within 2 weeks, thereafter. Whereafter the respondents shall be at liberty to proceed with the Inquiry depending on the outcome.

4. The OA is therefore disposed of as withdrawn.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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